## COURT-II

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 258 OF 2015

Dated : 23<sup>rd</sup> August, 2017

#### In the matter of:

Punjab State Power Corporation Ltd. & Anr....Appellant(s)Vs.Vs....Respondent(s)

# <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>05.09.2017</u>.

**PS/Court Master** 

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